

9

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Limited & another
NAME OF THE RESPONDENT(S) : Karaikal Port Private Limited & 7 Others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

| | | | |
|----|--|------------------------|---------------|
| 1) | SHIONA G. MALVI A. ASIF BASHA | Counsel for R2 & R5 | A. Asif Basha |
| 2) | R. SANKARANARAYANA | Counsel for Petitioner | Shreegan |
| 3) | SAMYUKTHA DEVESHWARN for SHIVAKUMAR & JURESH | Counsel for R1 | |

ORDER

Counsel for both parties present. Counsel for applicant in the CA-1/2015 prayed time for submitting arguments. Time extended at request. Put up on **15.12.2016** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)